

SL. No.18

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1669/2023 in CP (IB) No.104/7/HDB/2020
NAME OF THE COMPANY	Sri Mata Infratech Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Mata Infratech Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1669/2023

Present: Ld. Counsel Mr. P. Ramesh Babu for the Resolution Professional.
Mr. B. Naga Bhushan, Resolution Professional.

From the perusal of the record, the applicant has prayed relief against the SRA, but the SRA has not been impleaded as a party. Therefore, the applicant is directed to file a memo of parties impleading the SRA also. As such, **matter is adjourned to 27.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)